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Title: Introduction of the Drugs and Cosmetics (Amendment) Bill, 2016 (*Amendment of section 5*).

SHRI RAGHAV LAKHANPAL (SAHARANPUR): I beg to move for leave to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940."

*The motion was adopted.*

SHRI RAGHAV LAKHANPAL : I introduce the Bill.